

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 10th March, 2015
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No.66/2015 & M.A.No.192/2015 & M.A.No.193/2015.	Doaba Paryavaran Samiti Vs. State of U.P. & Ors.	Mr. Sapan B. Meitei, Adv. For the Applicant.	
2.	Original Application No.68/2015	Iqbal Chauhan Vs. U.O.I. & Ors.	Mr. A.K.Mishra, Adv. For the Applicant.	
AFTER NOTICE				
3.	Original Application No.46/2015	Sh. Karanbeer Vs. Union Of India & Ors	Mr. Sanjiv Joshi, Adv. For the Applicant.	
FOR COMPLETION OF PLEADINGS				
4.	Original Application No. 226/2014.	Centre for Human Rights Vs. Chief Secretary, Govt. of NCT of Delhi & Ors.	Mr. Rajhans Bansal & Ms. Jayshree Satpute, Advs. For the Applicant. Ms. Purnima Maheshwari & Mr. D.K. Singh, Advs. for R-1 & 2. Mr. Rajiv Bansal & Kush Sharma, Advs. for DDA. Mr. Balendu Shekhar & Mr. Vivek Jaiswal, Advs. For R-4. Mr. Dinesh Jindal, L.O. for DPCC	
5.	Original Application No. 227/2014.	Centre for Human Rights Vs. Chief Secretary, Govt. of NCT of Delhi & Ors.	Mr. Rajhans Bansal & Ms. Jayshree Satpute, Advs. For the Applicant. Ms. Purnima Maheshwari and Mr. D.K. Singh, Advs. For R-1 & 2. Mr. Mr. Rajiv Bansal & Kush Sharma, Advs. For DDA.	
6.	Original Application No.09/2015.	G.L.Verma Vs. DDA & Ors.	Mr. G.L.Verma, Applicant in Person. Mr. Dhruv Tamta, Adv. For R-1. Mr. Ardhendumauli Kumar Prasad, Adv. For R-2 & 4. Mr. Vikas Malhotra, Adv. For R-3	
FOR HEARING				
7.	Appeal No.76/2014 & M.A.No.668/2014.	Pedder Road Residents Association Vs. Union of India & Ors	Mr. Ritwick Dutta Rahul Choudhary, & Ms. Maneka Kaur Advs. For the Appellant. Mr. Vivek Chib, Adv. For R-1. Mr. Mukesh Verma and Mr. Pawan	

			Kr. Shukla, Advs. For R-2 & 4. Mr. Ajit S. Bhasme and Mr. Pankaj Kr. Mishra, Advs. For R-3. Ms. Panchajanya Batra Singh, Adv. For MoEF & CC.	
8.	Original Application No. 516/2014 & M.A. No. 892/2014.	Dr. R. K. Singh Vs. U.O.I & Ors.	Mr. Ritwick Dutta & Rahul Choudhary, Advs. For the Applicant. Ms. Panchajanya Batra Singh, Adv. For MoEF & CC, R-1. Ms. Savitri Pandey and Mr. Manish Tiwari, Advs for R-2. Mr. Ravindra Kumar For R-4.	
9.	Original Application No.229/2014.	Gulmohar Park Journalists Welfare Association. Vs. South Delhi Municipal Corporation & Ors.	Mr. Aditya N. Prasad and Mr. D. Bhattacharya, Advs. For the Applicant. Mr. Digvijay Rai, Adv. For R-1. Mr. T. Johri, DCF, Deptt. Of Forest for R-3. Mr. Sanjay Dewan, Adv. For R-2 & 3.	

For order, cause list and other information please visit our website: www.greentribunal.gov.in